

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)

Cause list of Court No. 1 to be taken up by Court No. 2

FARIDKOT HOUSEDate: 21st April, 2015

TIME: 10.30 A.M.

HON'BLE MR JUSTICE U.D. Salvi
JUDICIAL MEMBER**HON'BLE Dr. Devendra Kumar Agrawal**
EXPERT MEMBER**HON'BLE Prof. A.R. Yousuf**
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO.1			
FOR ADMISSION			
1.	Appeal No. 22/2015	KrishanLal Gera Vs State of Haryana & Ors.	Ms. BanoDeswal, Adv. for Appellant
2.	Original Application No. 124/2015	Sumitra Devi Vs CPCB & Ors.	Mr. Satya Narayan Vashishth, Adv. for Applicant
3.	M.A No. 340/2015 in Original Application No. 13/2014	Impulse NGO Network Vs State of Meghalaya & Ors.	
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 41/2015 (M.A No. 100/2015)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3 & 6 Mr. Pradeep Mishra, Adv. for R – 4 Mr. Ajit Sharma, Adv. for R - 5
FOR HEARING			
5.	Original Application No. 60/2015	Suo Moto (Reg. 450 trees to be shifted for Qutab Golf Course facelift) Vs Govt. of NCT of Delhi & Ors.	Mr. Sanjay Dewan, Adv. for R – 1 & 3 Mr. Rajiv Bansal, Adv. for R – 2
6.	Original Application No. 93/2014 (M.A No. 412/2014)	Himalaya Environment & Employment Cooperative Society Ltd. Vs State of Uttarakhand&Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. MukeshVerma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Ms. PanchajanyaBatraSingh,Adv. for R-3
7.	Original Application No. 317/2013	NGT Bar Association Vs Municipal Corporation of Gurgaon &Ors.	Mr. Aagney Sail, Adv. for Applicant Ms. Anubha Agrawal, Adv. for R – 1 & 3 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 & 4
8.	Original Application No. 189/2014 (M.A No. 654/2014)	D.K. Joshi Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. VivekChib, Adv. for R – 1 Ms. Savitri Pandey, Adv. for R – 2, 3 & 6 Mr. Pradeep Mishra, Adv. for R – 4 Mr. J.M. Sharma, Sr. Adv. along with Mr. Ravi P. Mehrotra, Adv. for R – 5 Mr. AvijitBhushan, Adv. for R - 7
9.	Appeal No. 14/2015	Maheshtala Manufacturers Welfare Association Vs	Mr. AmolChitale, Adv. for Appellant

		State of West Bengal & Ors.	Mr. Rakesh Dwivedi, Sr. Adv. along with Mr. Kabir Shankar Bose, Adv. for R – 1 & 2 Mr. RajatJariwal, Adv. for R - 3
10.	Original Application No. 04/2013 (M.A No. 787/2014)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. NarenderHooda, Sr. Adv. along with Mr. DevenderPratap Singh, Adv. for R – 1 to 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
11.	M.A No. 74/2014 & M.A No. 75/2014 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Sharat Kapoor, Adv. in M.A Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Aagney Sail, Adv. for Applicant Mr. NarenderHooda, Sr. Adv. along with Mr. DevenderPratap Singh, Adv. for R – 1 to 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
12.	M.A No. 737/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. NarenderHooda, Sr. Adv. along with Mr. D.P. Singh, Adv. for R – 2 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
13.	M.A No. 568/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. SubinSood, Adv. for Applicant in Misc. Application Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. NarenderHooda, Sr. Adv. along with Mr. DevenderPratap Singh, Adv. for R – 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
14.	M.A No. 186/2013 in Original Application No. 04/2013 (Suo Moto)	Sonya Ghosh Vs State of Haryana & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. AmolChitale, Adv. for Applicant in Misc. Application Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. (A.C) Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R - 1 Mr. NarenderHooda, Sr. Adv. along with Mr. DevenderPratap Singh, Adv. for R – 3 Mr. AnandShrivastava, Adv. for R – 4 Mr. V. Prakash, Sr. Adv. along with

			Mr. S.S. Shamsbery, Adv. for R - 5 Mr. A.K. Prasad, Adv. for R – 6
15.	Original Application No. 36/2012	Rajiv Narayan &Anr. Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Mishra, Adv. for R – 2 Ms. AlpanaPoddar, Adv. for R – 3 Mr. Anshuman Sinha, Adv. for R – 4 Ms. Sushma Singh, Adv. for R – 5 Mr. Dinesh K. Malhotra, Adv. Mr. B.V. Niren, Adv. for CGWA
16.	Original Application No. 305/2013	Balam Singh Rawat Vs Govt. of NCT of Delhi & Ors.	Mr. S.K. Bhattacharya, Adv. for Applicant Mr. BirajaMahapatra, Adv. for R–1 & 2 Mr. Rajkumar, Adv. for R – 3 Mr. Vikas Malhotra, Adv. for R – 4 Mr. Arun Kumar Sharma, Adv. for R – 5 Mr. A.K. Prasad, Adv. for R – 6 Mr. Sunil Goel, Adv. for R – 7 Mr. NavneetPanwar, Adv. for R – 8 Mr. Manjit Singh, Sr. Adv. along with Ms. NupurChoudhary, Adv. for R – 9 Ms. Savitri Pandey, Adv. for R – 10 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Ms. Manisha, Adv. for State of Rajasthan & Rajasthan PCB
17.	Original Application No. 19/2014 (M.A No. 216/2015)	Dr. KashmiraKakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. VivekChib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. GaurabBengrit, Sr. Adv. along with Mr. Sri Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. DharitryPhoota, Adv. for R - 11
18.	Appeal No. 15/2015	Saligao Civic and Consumer Cell (SCCC) &Anr. Vs. Goa State Infrastructure Dev. Corp. Ltd. & Ors.	Ms. Norma Alvares, Adv. for Appellant Mr. DileepPoolakkot, Adv. for R – 1, 4 & 5 Mr. SiddharthLuthra, Adv. for R – 2 & 6 Mr. Vijay Panjwani, Adv. for R - 3 Mr. Vikas Grover, Adv. for R – 7
CASES OF COURT NO.2			
FOR ADMISSION			
19.	Original Application No.122/2015.	F Block Resident Welfare Association Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. For the Applicant.
FOR COMPLETION OF PLEADINGS			
20.	Appeal No. 77/2014 (M.A No. 681/2014).	Mahan Sangharsh Samiti & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Appellant. Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pinaki Mishra & Mr. Shashank Manish, Adv. for R -3.
21.	Original Application No.50/2015 & M.A.No.149/2015 & M.A.No.244/2015.	Aparna Singh Vs. Union of India & Ors.	Mr. Pradeep Misra, Adv. & Mr. Daleep Kr. Dhayani, Adv. For the Applicant. Mr. Sajid Sultan, Adv. For the Applicant in

			M.A.No.244/2015. Mr. Vikas Malhotra, Adv. For R-1. Mr. Sanjay Dewan, Adv. For R-2. Mr. Rajiv Bansal with Mr. Mr. Dhruv Tamta, Advs. For R-5. Mr. Sajadsul Tan and Mr. Amritesh Mishra, Advs. For R-6.
22.	Original Application No. 193/2014.	Residents Welfare Association Vs. U.O.I & Ors.	Mr. Manish Kr. Vikkey, Adv. for the Applicant. Ms. P. Batra Singh, Adv. For R -1. Mr. Balendu Sekhar, Adv. & Mr. Dinesh Jindal, LO, for R-2. Mr. Rajkumar with S.L. Gundli Adv. For R-3. Mr. Balendu Shekhar, Adv., Mr. Sanjay Sharma & Mr. Vinod Kumar (EDMC) For R-5. Mr. Vivek Sharma, S.I., for R-6. Mr. Shah, Mr. I. Ahmed, Adv.,& Mr. Amit Verma, Adv. For R-7. Mr. Rajiv Bansal, Adv. For DDA. Mr. Rohit Sharma and Mr. Karan Dev Chopra, Advs. As Local Commissioner.
23.	Original Application No. 519/2014.	Abhishek Garg Vs. The Chief Secretary, Govt. of U.P. & Ors.	Mr. Abhishek Garg, Applicant in Person. Ms. Savitri Pandey, Adv. For R-1. Mr. Rachit Mittal, Adv. For R-2.
FOR HEARING			
24.	Original Application No. 142/2014.	Mr. Rajeev Suri Vs. Ministry of Urban Development & Ors.	Mr. Rajiv Suri, Applicant in Person. Mr. Ardhenumauli Kumar Prasad, Adv. & B.V. Niren, CGSC For R-1, 3 & 5. Mr. J.P. Singh, Sr. Adv., Mr. Manoj K. Das, Mr. N. Madan, Advs. For R-2. Mr. Vivek Chib, Adv.For R-4. Mr. Vivek Chib, Adv., Mr. Kushal Gupta, Adv. For MoEF.
25.	Appeal No. 43/2014 & M.A.No.375/2014.	M/s Hindustan Coca-Cola Beverages Pvt. Ltd. Vs. U.P. Pollution Control Board.	Mr. Pinaki Mishra, Sr. Adv., Ms. Neha Gupta, Adv. & Ms. Anisha Mitra, Advs. For the Appellant. Mr. Pradeep Mishra and Mr. Daleep K. Dhayani, Advs. For R-1. Mr. A.K.Prassad, V.V. Vardhan and B.V. Niren, Advs. For R-2, CGWA.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in